

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :07-02-2022

Date : 07.02.2022										
S L N o.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applic ant	C.C Type	Jud ge / Cou rt Nam e	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	2909/ 2022	07.02.2 022	WP (C) - 23704/ 2021	S P SETHY	GENE RAL		Order Dtd. 2022-01- 06		WRIT BRANC H-7	(Se at No- 48)
2	2910/ 2022	07.02.2 022	CRLREV - 912/20 18	A. MOHANTY	C.O.	COU RT NO. 25	Order Dtd. 2021-11- 05			(Se at No- 48)
3	2911/ 2022	07.02.2 022	CRLREV - 750/20 19	P. K. PANI	C.O.	COU RT NO. 25	Order Dtd. 2021-11- 18			(Se at No- 48)
4	2912/ 2022	07.02.2 022	CRLREV - 750/20 19	P. K. MALLICK	C.O.	COU RT NO. 25	Order Dtd. 2021-11- 18			(Se at No- 48)
5	2913/ 2022	07.02.2 022	WP (C) - 13977/ 2009	ASHOK KUMAR PANI	GENE RAL		Entire Order		WRIT BRANC H-6	(Se at No- 26)
6	2914/ 2022	07.02.2 022	WP (C) - 11041/ 2021	A.K. PANDA	GENE RAL		Order Dtd. 2021-07- 13Petition,Entire Order,			(Se at No- 26)
7	2915/ 2022	07.02.2 022	WP (C) - 40346/ 2021	SANJAY KUMAR SAHU	GENE RAL		Order Dtd. 2022-01- 24			(Se at No- 26)
8	2916/ 2022	07.02.2 022	FAO- 93/200 6	T. K. SAHOO	GENE RAL		Order Dtd. 2006-12- 18		MISC. APPEA L SEC.	(Se at No- 1)
9	2917/ 2022	07.02.2 022	WP (C) -	SANJAY	GENE		Order Dtd. 2022-01-			(Se

	2022	022	40347/2021	KUMAR SAHU	RAL		24			at No-1)
10	2918/2022	07.02.2022	WP (C) - 40348/2021	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2022-01-24			(Se at No-1)
11	2919/2022	07.02.2022	FA-283/1993	S. C. SUNDARA	GENERAL		Order Dtd. 2014-11-28Vakalatnama,		FIRST APPEAL	(Se at No-4)
12	2920/2022	07.02.2022	ABLAPL - 10009/2021	A. K. MISHRA	GENERAL		Order Dtd. 2021-08-16			(Se at No-4)
13	2921/2022	07.02.2022	MACA-713/2020	L.D. SAHOO-A	GENERAL		Order Dtd. 2022-01-11			(Se at No-4)
14	2922/2022	07.02.2022	WP (C) - 40349/2021	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2022-01-24			(Se at No-4)
15	2923/2022	07.02.2022	CMP-48/2020	L. D. SAHU	GENERAL		Order Dtd. 2020-01-20Entire Order,		WRIT BRANCH-8	(Se at No-40)
16	2924/2022	07.02.2022	CMP-672/2021	K. C. PANDA	GENERAL		Order Dtd. 2022-01-11			(Se at No-40)
17	2925/2022	07.02.2022	WP (C) - 40350/2021	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2022-01-24			(Se at No-40)
18	2926/2022	07.02.2022	TRP (C) - 387/2019	K. C. PANDA	GENERAL		Order Dtd. 2021-10-07			(Se at No-40)
19	2927/2022	07.02.2022	CONTC-1608/2018	BALARAM SINGH	GENERAL		Order Dtd. 2021-12-15		CONTE MPT	(Se at No-1)
20	2928/2022	07.02.2022	WP (C) - 40351/2021	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2022-01-24			(Se at No-1)
21	2929/2022	07.02.2022	SA-320/1990	R. K. BARIK	GENERAL		Order Dtd. 2017-11-22		SECOND APPEAL	(Se at No-4)

22	2930/ 2022	07.02.2 022	WP (C) - 40352/ 2021	SANJAY KUMAR SAHU	GENE RAL		Order Dtd. 2022-01- 24			(Se at No- 4)
23	2931/ 2022	07.02.2 022	MA- 345/19 99	R. K. BARIK	GENE RAL		Order Dtd. 2015-03- 09Petition,Annexure ,Misc.case,		MISC. APPEA L SEC.	(Se at No- 7)
24	2932/ 2022	07.02.2 022	WP (C) - 40354/ 2021	SANJAY KUMAR SAHU	GENE RAL		Order Dtd. 2022-01- 24			(Se at No- 7)
25	2933/ 2022	07.02.2 022	OJC- 7386/1 999	R. K. BARIK	GENE RAL		Order Dtd. 2005-06- 29		WRIT BRANC H-1	(Se at No- 31)
26	2934/ 2022	07.02.2 022	WP (C) - 40355/ 2021	SANJAY KUMAR SAHU	GENE RAL		Order Dtd. 2022-01- 24			(Se at No- 31)
27	2935/ 2022	07.02.2 022	WP (C) - 5854/2 021	P. K. JENA	GENE RAL		Order Dtd. 2021-03- 30		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 116)
28	2936/ 2022	07.02.2 022	WP (C) - 13313/ 2005	R. K. BARIK	GENE RAL		Order Dtd. 2012-10- 18		WRIT BRANC H-5	(Se at No- 20)
29	2937/ 2022	07.02.2 022	WP (C) - 16850/ 2013	L.D. SAHOO-A	GENE RAL		Order Dtd. 2022-01- 04			(Se at No- 20)
30	2938/ 2022	07.02.2 022	WP (C) - 9802/2 013	L.D. SAHOO-A	GENE RAL		Order Dtd. 2022-01- 06			(Se at No- 20)
31	2939/ 2022	07.02.2 022	WP (C) - 3470/2 007	L.D. SAHOO-A	GENE RAL		Order Dtd. 2022-01- 04			(Se at No- 20)
32	2940/ 2022	07.02.2 022	WP (C) - 3097/2 022	A. K. MISHRA	GENE RAL		Order Dtd. 2022-02- 03			(Se at No- 20)
33	2941/ 2022	07.02.2 022	WP (C) - 3097/2 022	A. K. MISHRA	GENE RAL		Order Dtd. 2022-02- 03Petition,Annexure ,			(Se at No- 20)

34	2942/2022	07.02.2022	WP (C) - 14846/2006	M K PANI	GENERAL		Order Dtd. 2010-09-30		WRIT BRANCH-7	(Serial No-15)
35	2943/2022	07.02.2022	WP (C) - 39171/2021	DINABANDHU NAYAK	GENERAL		Order Dtd. 2022-01-07			(Serial No-15)
36	2944/2022	07.02.2022	WP (C) - 251/2022	M NAYAK	GENERAL		Order Dtd. 2022-02-03			(Serial No-15)
37	2945/2022	07.02.2022	WP (C) - 25695/2021	S. DASHA	GENERAL		Order Dtd. 2021-12-10 Petition, Annexure, Misc. case,			(Serial No-15)
38	2946/2022	07.02.2022	WP (C) - 8668/2013	D. DAS	GENERAL		Order Dtd. 2021-03-25			(Serial No-15)
39	2947/2022	07.02.2022	WP (C) - 25719/2021	S. C. D. DASH	GENERAL		Order Dtd. 2021-09-01			(Serial No-15)
40	2948/2022	07.02.2022	WP (C) - 7448/2006	JYOTIRANJAN SAHOO	GENERAL		Order Dtd. 2006-08-24		WRIT BRANCH-2	(Serial No-45)
41	2949/2022	07.02.2022	WP (C) - 34746/2021	S. C. D. DASH	GENERAL		Order Dtd. 2021-11-08			(Serial No-45)
42	2950/2022	07.02.2022	WP (C) - 27417/2017	AJAY KUMAR PANDA	GENERAL		Order Dtd. 2018-07-10		WRIT BRANCH-5	(Serial No-22)
43	2951/2022	07.02.2022	CONTC-7660/2021	M R NAYAK	GENERAL		Order Dtd. 2022-01-20			(Serial No-22)
44	2952/2022	07.02.2022	WP (C) - 27720/2020	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2020-12-14			(Serial No-22)
45	2953/2022	07.02.2022	WP (C) - 12088/2020	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2020-08-10			(Serial No-22)
46	2954/2022	07.02.2022	WP (C) - 9095/2020	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2021-02-17			(Serial No-

										22)
47	2955/ 2022	07.02.2 022	CONTC- 7298/2 021	D P MISHRA	GENE RAL		Order Dtd. 2022-02- 03			(Se at No- 22)
48	2956/ 2022	07.02.2 022	WP (C) - 40343/ 2021	SANJAY KUMAR SAHU	GENE RAL		Order Dtd. 2022-01- 24Annexure,			(Se at No- 22)
49	2957/ 2022	07.02.2 022	WP (C) - 40344/ 2021	SANJAY KUMAR SAHU	GENE RAL		Order Dtd. 2022-01- 24			(Se at No- 22)
50	2958/ 2022	07.02.2 022	WP (C) - 40345/ 2021	SANJAY KUMAR SAHU	GENE RAL		Order Dtd. 2022-01- 24			(Se at No- 22)
51	2959/ 2022	07.02.2 022	CONTC- 174/20 22	L D PANDA	GENE RAL		Order Dtd. 2022-01- 27			(Se at No- 22)
52	2960/ 2022	07.02.2 022	CRLMC- 51/200 8	M NAYAK	GENE RAL		Order Dtd. 2022-02- 03			(Se at No- 22)
53	2961/ 2022	07.02.2 022	CRLMC- 35/202 1	ARTATRA NA PARIDA	GENE RAL		Order Dtd. 2021-12- 23			(Se at No- 22)
54	2962/ 2022	07.02.2 022	ARBP- 27/202 1	SUKANTI BARIK	GENE RAL		Order Dtd. 2021-07- 30Petition,Annexure ,			(Se at No- 22)
55	2963/ 2022	07.02.2 022	CMP- 460/20 18	J R SAHOO	GENE RAL		Order Dtd. 5000-01- 01			(Se at No- 22)
56	2964/ 2022	07.02.2 022	CRLA- 434/20 11	P K PARIDA	GENE RAL		Order Dtd. 2016-02- 18		CRIMI NAL APPEA L	(Se at No- 2)
57	2965/ 2022	07.02.2 022	RSA- 478/20 09	B K NAYAK	GENE RAL		Order Dtd. 2021-11- 23		SECON D APPEA L	(Se at No- 3)
58	2966/ 2022	07.02.2 022	RSA- 227/20 10	K K NATH	GENE RAL		Order Dtd. 2019-11- 19		SECON D APPEA L	(Se at No- 2)
59	2967/ 2022	07.02.2 022	ABLAPL -	P C BEHERA	GENE RAL		Order Dtd. 2021-07- 22		CRIMI NAL	(Se at

			8362/2021					MISC-3	No-14)
60	2968/2022	07.02.2022	ABLAPL - 8490/2021	P C BEHERA	GENERAL		Order Dtd. 2021-07-23		(Se at No-14)
61	2969/2022	07.02.2022	ABLAPL - 8607/2021	P C BEHERA	GENERAL		Order Dtd. 2021-07-26		(Se at No-14)
62	2970/2022	07.02.2022	ABLAPL - 14063/2019	P K RATH	GENERAL		Order Dtd. 2021-11-23		(Se at No-14)
63	2971/2022	07.02.2022	ABLAPL - 13807/2019	P K RATH	GENERAL		Order Dtd. 2021-09-08		(Se at No-14)
64	2972/2022	07.02.2022	RVWPET - 228/2010	M K PANI	GENERAL		Order Dtd. 2010-10-27	CIVIL REVISION	(Se at No-1)
65	2973/2022	07.02.2022	CRA-150/1990	J R SAHOO	GENERAL		Order Dtd. 1994-03-02		(Se at No-1)
66	2974/2022	07.02.2022	ABLAPL - 9314/2021	R. K. DEHURI	GENERAL		Order Dtd. 2021-11-05		(Se at No-1)

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